

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.876 of 2009

[Arising out of OIA-43-44/2009-AHD-III-CE/KCG/COMMR-A- passed by Commissioner of Central Excise-AHMEDABAD-III]

M/s Deepakbhai Raojibhai Patel

Plot No. 83 & 103, Gidc, Gozariya,
Tal-Vijapur, Mehsana, Gujarat

.... Appellant

VERSUS

C.C.E.-Ahmedabad-iii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad,
Gujarat-380009

.....Respondent

APPEARANCE :

Sh. K. C. Rathod, Consultant for the Appellant

Sh. S. K. Shukla (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING: 14.05.2019
DATE OF DECISION: 06.09.2019

The appeal is disposed of. For order, see the order of date Excise Appeal No. 491 of 2009.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**